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Date: 27.04.2020

COMMISSIONERATE

Health & Family Welfare Services

No: SSU/COVID19/06/2020-21

.CIRCULAR

Sub: Effective monitoring of Quarantine period-Reg.

Ref 1: SOP for implementation and management of contact tracing for COVID 19 dated 14/4/2020.

2: Video Conference for Deputy Commissioner chaired by Chief Secretary-GOK dated 24/4/2020.

3: Letter No. SSU/COVID-19/06/20-20, dated 24/04/2020.

Quarantine effectively means separating and restricting the movement of people who are exposed or potentially exposed to a contagious disease. Government of Karnataka has enforced strict Quarantine measures to prevent the spread of COVID 19.

The Quarantine protocol for discharged COVID 19 patients & contacts is as follows:

- Discharged COVID 19 patient should be home quarantined for 14 days from the date of discharge. The back of the palm needs to be stamped with indelible ink when the person is being sent home & Home quarantine poster is affixed on the house of the quarantined person.
- Primary Contacts have to be institutionally quarantined for 14 days. The testing is done on 12th day & if negative the person is home quarantined for the next 14 days. The back of the palm needs to be stamped with indelible ink when the person is being sent home & Home quarantine poster is affixed on the house of the quarantined person.
- Similarly in case of Secondary Contacts who are home quarantined, the back of the palm needs to be stamped with indelible ink & Home quarantine poster is affixed on the house of the quarantined person. The testing is done on 12th day & if negative the person is released out of home quarantine on the 14th day and is in the reporting period for next 14 days.

The Quarantine Watch application has been developed to monitor the Quarantined persons. This mobile application will facilitate the follow-up of contacts



and discharged positive patients on daily basis. During the daily visit by the jurisdictional officer (i.e the bill collector, village accountant or panchayat development officer for the cases present in their jurisdiction). The photo of the quarantined person along with Home quarantine Poster (both in one photo) should be taken and uploaded on real time basis once a day. The jurisdictional officer should also verify the health status of the quarantined person. If reported Symptomatic (ILI symptoms-Fever and cough) the quarantined person—should be referred to nearest fever clinic for triage and testing.

Along with Quarantine Watch Application, the COVID-19 Quarantine Alert System (CQAS) will provide the intimation to DSOs regarding any breach of the quarantine.

All DCs are requested to immediately designate the Jurisdictional officers, ensure regular follow up for early identification of symptomatic patients/contacts and swift action on any report of breach of quarantine.

Commissioner,

Health & Family Welfare Services

Copy for necessary action:

- 1. DC/CEO/SP's of all districts.
- 2. DS/DHO/RCHO/DSO's of all districts.

Copy for information:

- 1. Additional Chief Secretary, GoK, H&FW, Bengaluru.
- 2. Mr. Munish Moudgil, IAS, Incharge of State War Room, Bengaluru.
- 3. OSD, Covid-19, SSU.
- 4. Director, H&FWS, Bengaluru.
- 5. Project Director, RCH, Bengaluru.
- 6. Project Director, IDSP, Bengaluru.
- 7. Joint Director, CMD, Bengaluru.